

**Sanction of Hyderabad-Warangal and Hyderabad-Nagpur  
Industrial Corridors**

709. SHRI DHARMAPURI SRINIVAS: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government has received any proposal from Government of Telangana requesting for sanction of two Industrial Corridors, one between Hyderabad and Warangal and the other between Hyderabad and Nagpur;

(b) if so, the details thereof; and

(c) whether Government has taken any decision on such a proposal, if so, the details thereof?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI PIYUSH GOYAL):

(a) to (c) The Government of Telangana had submitted a proposal for setting up of Hyderabad-Warangal Industrial Corridor and Hyderabad-Nagpur Industrial Corridor. The same was considered by National Industrial Corridor Development and Implementation Trust (NICDIT) and it was decided that Government of Telangana would carry out a feasibility study and identify available land for this project. Subsequently, the Government of Telangana submitted final feasibility reports for the above stated industrial corridors in October, 2019. To consider these feasibility reports, recently, a meeting has been held in January, 2020 between the officials of Delhi Mumbai Industrial Corridor Development Corporation Ltd. (DMICDC) and Telangana State Industrial Infrastructure Corporation Ltd. (TSIIC) wherein it has been decided that TSIIC would submit a revised proposal in accordance with the institutional and financial structure as approved by the Government of India for development of industrial corridor projects.

**Startups from Rajasthan**

710. SHRI NARAYAN LAL PANCHARIYA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government has recognized any startup enterprises under its flagship programme;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether any startups from Rajasthan have been so recognised; and

(d) if so, the details of such startups from Rajasthan, district-wise and if not, the reasons therefor?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI PIYUSH GOYAL):

(a) and (b) Yes, Sir. Department for Promotion of Industry and Internal Trade (DPIIT) has recognized 27,916 startups, as on 1st February, 2020.

(c) and (d) Yes, Sir. 800 startups have been recognized in the state of Rajasthan by the Department for Promotion of Industry and Internal Trade, as on 1st February 2020. Details of district-wise Startups recognized in the State of Rajasthan as on 1st February, 2020 are given in Statement.

*Statement*

*Details of district-wise startups recognized in the State of Rajasthan  
as on 1st February, 2020*

District	Number of Startups
Ajmer	24
Alwar	35
Baran	1
Barmer	1
Bharatpur	4
Bhilwara	10
Bikaner	13
Bundi	2
Chittorgarh	5
Churu	6
Dausa	5
Dholpur	5
Dungarpur	3
Ganganagar	5
Hanumangarh	6

District	Number of Startups
Jaipur	467
Jalore	2
Jhalawar	2
Jhunjhunu	5
Jodhpur	45
Karauli	2
Kota	52
Nagaur	8
Pali	7
Rajsamand	5
Sawai Madhopur	1
Sikar	6
Sirohi	1
Tonk	5
Udaipur	67
TOTAL	800

**Decline in growth rate in food and  
grocery retail sector**

711. DR. SANTANU SEN: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether there has been a decline in the growth rate of food and grocery retail sector in recent years;

(b) if so, the details thereof and the reasons therefor; and

(c) the steps being taken to avoid such situations in future?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO): (a) and (b) As per NAS 2019 estimates, the food processing sector (NIC 10 and 11) is growing at the